

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2976
ANSWERED ON:18.08.2011
ALLOTMENT OF WAGONS
Kanubhai Patel Jayshreeben

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways propose to allot the wagons two days in a week on an Oldest Date of Registration (ODR) based allotment;
- (b) if so, the details thereof and the time-frame set for its implementation;
- (c) whether the Railways propose to grant freight concessions for various categories of salt; and
- (d) if so, the details thereof and if not, the reasons therefor ?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H.MUNIYAPPA)

- (a) & (b): With effect from 1st June 2010, Zonal Railways has already been authorized by Railway Board to reserve and notify maximum upto two days in a week for allotment of rakes as per the Oldest Date of Registration (ODR) irrespective of the class of priority. Based on the requirement of ODR clearance, Zonal Railway take decisions in this regard since the requirements vary from Zone to Zone.
- (c) At present there is no proposal for freight concession of any kind of edible salt.
- (d) This commodity is already at Class 110 which is a lower class and distance based concession in freight rate is available for booking of ordinary non-refined salt meant for human consumption (both iodized salt and salt meant for iodization).